

12.02 hrs.

[Placed in Library See No. LT 7760/89]

PAPERS LAID ON THE TABLE

[English]

Annual Report and Review on the Working of National Institute of Public Finance and Policy, New Delhi for 1987-88

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : On behalf of Shri A.K. Panja, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi for the year 1987-88 along with Audited Accounts.
- (ii) A copy of Review (Hindi and English versions) by the Government on the working of the National Institute of Public Finance and Policy, New Delhi for the year 1987-88. [Placed in Library See No. LT 7759/89]

Amendment to the formats of balance sheet and revenue account of deposit insurance and credit guarantee corporation general regulations, 1961

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I beg to lay on the Table a copy of the Amendment (Hindi and English versions) to the formats of 18 of Deposit Insurance and Credit Guarantee Corporation General Regulations, 1961

Notification under Imports and Exports (Control) Act, 1947 and Annual Report, Annual Accounts and Review on the Working of Tea Board, Calcutta for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSHI): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under section 3 of the Imports and Exports (Control) Act, 1947:-

- (i) The Imports (Control) Second Amendment Order, 1989 published in Notification No. S.O. 217 (E) in Gazette of India dated the 21st March, 1989.
 - (ii) S.O 218 (E) published in Gazette of India dated the 21st March, 1989 making certain amendments in the Open General Licence No. 16/88 dated the 30th March, 1988.
 - (iii) S.O 219 (E) published in Gazette of India dated the 21st March, 1989 making certain amendments in the Open General Licence No. 1/88 dated the 30th March, 1988.
 - (iv) S.O. 252(E) published in Gazette of India dated the 31st March, 1989 making certain amendments in the Open General Licence No. 2/88 dated the 30th March, 1988 [Placed in Library. See No. LT-7761/89]
2. (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Calcutta, for the year 1987-88.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Calcutta, for the year 1987-88 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tea Board, Calcutta, for the year 1987-88.

3. A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library See No LT. 7762/89]

[Translation]

Correcting Statement to USQ No. 1357 dt. 3.3.89 Re. Chhitauni Bagha Bridge and Statement re. Delay In laying these papers

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): I beg to lay on the Table of the House a copy of the Statement (Hindi and English versions) (i) correcting the reply given on March, 3, 1989 to Unstarred Q. No. 1357 by Shri Madan Pandey re Chhitauni Bagha Bridge and (ii) showing the reasons for delay in correcting the reply [Placed in Library See No. LT 7763/89]

[English]

Detailed Demands for Grants of Ministry of the Surface Transport for 1989-90

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI P. NAMGYAL): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Surface Transport for 1989-90. [Placed in Library See N. LT. No. 7764.89]

12.03 hrs.

ESTIMATES COMMITTEE

[English]

(i) Action Taken Statements

SHRI ASUTOSH LAW (Dum Dum): I beg to lay on the Table statements (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I of Fifty-third Report of the Estimates Committee (Eighth Lok Sabha) on action taken by Government on the recommendations contained in the Thirty-ninth Report (Eighth Lok Sabha) on the Ministry of Defence Canteen Stores.

(ii) _Seventy-fifth and Seventy-second Reports and Minutes

SHRI ASUTOSH LAW: I Beg to present the following Reports:-

1. Seventy-Fifth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Finance (Department of Revenue) Customs-Accounting , Storage, Pricing and Disposal of Confiscated Goods and Minutes of the sittings of the Committee relating thereto.
- (2) Seventh-second Report (Hindi and English versions) of Estimates Committee on action taken by